

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 330

Rest. A. 31/2022

In

IB-152(ND)/2021

IN THE MATTER OF:

M/s. Piralmal Enterprises Ltd

Vs.

Shakti Nath

.....APPLICANT/PETITIONER

.....PERSONAL GUARANTOR

SECTION

U/s 95

Order delivered on 27.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Satendra K Rai, Mr. Pravar Veer Misra,
Advocates

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **04.07.2023.**

Sd/-

(Court Officer)